NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/275/ (IB)/2017

NAME OF THE PETITIONER(S)

: N. NATARAJAN & N. SHANMUGAVEL

NAME OF THE RESPONDENT(S)

: SRI BALAMBIGAI AGENCIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. RAMASAMY G.U.MOHAN KUMAR

Coursel for Petitioner

ORDER

Counsel for petitioner present. No representation on behalf of the Respondent. Counsel for petitioner submitted that he could not serve notice to the respondent by way of newspaper publication. He prays for time to file a memo in this regard. At request, time is enlarged. Put up on 09.08.2017 at 10.30 A.M.

1. - - Trapovale (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)

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